

Contested commercial cases disposed during the month of October-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	OMP COMM-17/20	SHAIENDRA AGGARWAL VS. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	MR. SYNGAL	07.02.2020	No	18.10.2021	619	Contested			U/s 34 of Arbitration & Conciliation Act, 1996
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	ARB TN 442/2018	TIME AND SPACE HAULERS VS DABUR INDIA LTD	STUTI GUPTA	05-07-2018	NO	09-10-2021	1191	CONTESTED	NA	NA	ARBITRATION AND CONCILIATION ACT 1996 U/S 34
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL										
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-553/2018	ANIL MALHOTRA VS. ATTRI LOGISTICS INDIA PVT. LTD		05.12.2018		21.10.2021	1051 Days	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)72/2018	HARYANA JEWELLERS VS. ABHA SHARMA	SH. HARSH PANWAR SH.SACHIN AGGARWAL		22.10.2018	NO	27.10.2021	1101 DAYS	CONTESTED	NIL	NIL
							NO						

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6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL										
8	SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL										
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	OMP (COMM.)/3 /2019	PRADEEP VINOD CONSTRUCTION CO Vs UNION OF INDIA	S W HAIDER	03.01.2019		06.10.2021	1008	PETITION ALLOWED			U/S 34
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARB TN 5489 / 2018	NRI EDUCATION SOCIETY VS EDUSMART SERVICES PVT. LTD.	SH. PARTH D. STANDON	01.10.2018	NA	01.10.2021	1097	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			ARB TN 1799 / 2018	SAMSUNG INDIA ELECTRONICS PVT. LTD. VS. MR. PRADEEP KUMAR SAXENA	SH. DEEPAK JAISWAL	23.05.2018	NA	04.10.2021	1231	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARB TN 1800 / 2018	SAMSUNG INDIA ELECTRONICS PVT. LTD. VS. MR. TARUN NARAYAN	SH. DEEPAK JAISWAL	23.05.2018	NA	04.10.2021	1231	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 207 / 2019	ULTIMATE INTERNATIONAL PVT. LTD. VS. TARSEM SINGH	SH. NAGENGRA KUMAR	27.11.2019	NA	06.10.2021	680	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARB TN. (COMM.) 02 / 2019	ROHIT AGARWAL VS. FINCAP FINANCIAL CORPORATION LTD. AND ORS.	SH. RAJEEV SHARMA	20.04.2019	NA	09.10.2021	801	DISMISSED	NA	NA	APPEAL U/S 37(2) ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 64 / 2020	M/S. ADINATH INDUSTRIES INC. VS UNION OF INDIA AND ORS.	SH. MANISH RAGHAV	03.09.2020	NA	16.10.2021	409	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARETN 201 / 2018	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. VS. SHRI PURKHA RAM CHOUDHARY	SH. SAGAR BHATIA	01.02.2018	NA	23.10.2021	1361	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 54 / 2019	STELLA MARIS HIGH SCHOOL VS. M/S. EDU SMART SERVICES PVT. LTD.	SH. ASHWIN V. KOTEMATH	07.03.2019	NA	23.10.2021	962	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 18 / 2019	TELECOMMUNICATION ENGINEERING CENTRE VS. STERLITE TECHNOLOGIES AND ORS.	SH. ASHISH SHARMA	21.01.2019	NA	30.10.2021	1014	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/61/2019	ALTITUDE DESIGN Vs YOGESH MOHAN	KIRAN SINGH	26-03-2019	NA	05-10-2021	924	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/129/2019	INGRAM MICRO INDIA PVT LTD Vs PIONEER ENTERPRISES (I)	SUDHIR KUMAR	15-07-2019	NA	21-10-2021	829	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/13/2020	UNION OF INDIA Vs M/S ASHOK BOOT FACTORY	TATUL AGARWAL	27-01-2020	NA	21-10-2021	633	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/55/2020	M/S PRISTINE MEGA LOGISTICS PARK PVT LTD Vs UNION OF INDIA	TAPAN KUMAR JHA	07-08-2020	NA	30-10-2021	449	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	OMP (T) (COMM.)/1/2021	APPAREL MADE UPS AND HOME FURNISHING SECTOR SKILL Vs NATIONAL BACKWARD CLASSES FINANCE AND DEVELOPMENT CORPORATION	Sh Ankit Singhal	02.03.2021	No	12.10.2021	234	Contested	NA	NA	Petition U/s 14 of the Arbitration & Conciliation Act

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			ARB/237/2018	INDIAN INSTITUTE OF FOREIGN TRADE Vs NAUTANDAS AND CO.	Sh. Navdeep M/S	08.08.2018	No	21.10.2021	1158	Contested	NA	NA	Petition U/s 34 of Arbitration & Conciliation Act
			OMP (COMM.)/1168/2021	ZAMIL STEEL BUILDINGS INDIA PVT. LTD. Vs CINDA ENGINEERING AND COSTRUCTION PVT. LTD. AND ORS.	Sh. Mrnal Beri	01.04.2021	No	30.10.2021	213	Contested	NA	NA	Petition U/s 9 of the Arbitration & Conciliation Act
			OMP (COMM.)/1169/2021	ZAMIL STEEL BUILDINGS INDIA PVT. LTD. Vs CINDA ENGINEERING AND COSTRUCTION PVT. LTD. AND ORS.	Sh. Mrnal Beri	01.04.2021	No	30.10.2021	213	Contested	NA	NA	Petition U/s 9 of the Arbitration & Conciliation Act
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	OMP(COMM)/34/2020	Habitat India Vs. Amway India Enterprises	Rakesh K Lakra	04.12.2020	NA	30.10.2021	331	CONTESTED	NA	NA	Sec 34
			CS(COMM)/211/2020	ICICI Bank Ltd Vs. Rachit Goel	Punit Bhalla	04.08.2020	NA	30.10.2021	453	CONTESTED	30.10.2021	30.10.2021	Recovery of Money

